

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 608 of 2020

IN THE MATTER OF:

Ashok Agarwal

...Appellant

Vs

Amitex Polymers Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Pankaj Bhagat, Advocate

For Respondent: None

ORDER
(Through Virtual Mode)

08.01.2021 Heard the Learned Counsel for the Appellant. Hearing is concluded. **'Judgement' is reserved.**

The Learned Counsel for the Appellant Mr. Pankaj Bhagat is permitted to submit 'Additional Notes of Written Submissions' on the side of the Appellant by 13.01.2021 to be filed before the Office of the Registry and the Office of the Registry is permitted to receive the same.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Km